

GOVERNMENT RESOLUTION ON THE RECOMMENDATIONS OF CENTRAL WAGE BOARD FOR COFFEE PLANTATIONS INDUSTRY ETC.

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya): Sir, on behalf of Shri D. Sanjivayya, I beg to lay on the Table a copy each of the following papers:—

- (1) Government Resolution No. WB-3 (14)65 dated the 19th September, 1965, announcing acceptance of the recommendations of Central Wage Board for Coffee Plantations Industry. [Placed in Library. See No. LT-4919/65].
- (2) Notification No. S.R.O. 18164 published in Kerala Gazette dated the 16th June, 1964, making certain amendments to the Kerala Shops and Commercial Establishments Rules, 1961, under sub-section (5) of section 34 of the Kerala Shops and Commercial Establishments Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library. See No. LT-4920/65].
- (3) Annual Report on the activities of the Coal Mines Labour Welfare Organisation for the year 1963-64. [Placed in Library. See No. LT-4921/65].

DEFENCE OF INDIA (THIRD AMENDMENT) RULES ETC.

The Minister of State in the Ministry of Home Affairs (Shri Hathi): I beg to lay on the Table a copy each of the following Rules under

section 41 of the Defence of India Act, 1962:—

- (1) The Defence of India (Third Amendment) Rules, 1965, published in Notification No. G.S.R. 741 dated the 14th May, 1965. [Placed in Library. See No. LT-4922/65].
- (2) The Defence of India (Requisitioning and Acquisition of Immovable Property) Amending Rules, 1965, published in Notification No. G.S.R. 831 dated the 10th June, 1965. [Placed in Library. See No. LT-4923/65].
- (3) The Defence of India (Fourth Amendment) Rules, 1965, published in Notification No. G.S.R. 1350 dated the 10th September, 1965. [Placed in Library. See No. LT-4924/65].

SUMMARY OF RECOMMENDATIONS OF THE NARMADA WATER RESOURCES DEVELOPMENT COMMITTEE

The Minister of Irrigation and Power (Dr. K. L. Rao): I beg to lay on the Table a summary of Recommendations of the Narmada Water Resources Development Committee (Khosla Committee). [Placed in Library. See No. LT-4925/65].

Copies of the full report are also placed in the Parliament Library.

ANNUAL REPORT OF THE NATIONAL SEEDS CORPORATION LIMITED, NEW DELHI

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): I beg to lay on the Table a copy of Annual Report of the National Seeds Corporation Limited, New Delhi, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of sec-